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(2025) 12 UK CK 0046

Uttarakhand HC

Case No: Writ Petition Miscellaneous Bench No. 1026 Of 2025

Brahampal Singh And Others

APPELLANT

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State Of Uttarakhand And Others

RESPONDENT

Date of Decision: Dec. 3, 2025

Hon'ble Judges: G. Narendar, CJ; Subhash Upadhyay, J

Bench: Division Bench

Advocate: Parikshit Saini, Gajendra Tripathi, I.D. Paliwal

Final Decision: Dismissed

Judgement

G. Narendar C.J

- 1. Learned counsel for the petitioners prays leave to withdraw the writ petition listed as defective today and prays that he may be granted liberty to file afresh after providing better particulars.
- 2. Submission is placed on record.
- 3. Writ petition is dismissed as withdrawn.